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NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU HELD ON 13.02.2017.

**PRESENT:**     **SHRI RATAKONDA MURALI, MEMBER (J) AND**  
                  **DR. ASHOK KUMAR MISHRA, MEMBER (T)**

APPLICATION NUMBER	:	CP 70/11
PETITION NUMBER	:	TP 32/16
NAME OF THE PETITIONER (S)	:	SATWANT SINGH & ANOTHER
NAME OF THE RESPONDENT (S)	:	COLUMBIA ASIA HOSPITALS(P) LTD. & 9 OTHERS.
UNDER SECTION	:	397/398

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION ----- REPRESENTATION BY WHOM	SIGNATURE
1.	A. MURALI AND ASHWIT ATUL FOR S JAGAR ASSOCIATES	Respondents #	
2.	BISHAK K	Petitioner	

ORDER

Counsel for Petitioner is present. Counsel for Respondent is present. Tribunal informed the Counsels for both sides that it is prepared to hear the Main Petition than the Application filed in CA 45/16 & CA 72/16. Both the Counsels are directed to advance the arguments on the Main Petition which is listed on 21.3.2017.

MEMBER(J)

MEMBER(T)